

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2394

ANSWERED ON:11.03.2010

FOOD POISONING IN RAJDHANI EXPRESS

Adhalrao Patil Shri Shivaji;Patil Shri A.T. Nana;Viswanathan Shri P.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether in a recent incident in a Rajdhani Express passengers suffered from food poisoning after consuming the food served in the train;
- (b) if so, the details thereof;
- (c) the number of passengers suffered from food poisoning;
- (d) whether no medical assistance could be provided to the passengers who suffered from food poisoning;
- (e) if so, the reasons therefor;
- (f) the action taken by the Railways against the erring officials including vendor/central supplying State food to the passenger; and
- (g) the steps being taken by the Railways to ensure provision of good quality food in Rajdhani Express trains?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA )

(a) to (d): No, Madam. However, one passenger travelling from New Delhi on 2302 Howrah Rajdhani on 08.02.10 did complain that he was feeling unwell after dinner. He was attended by a doctor travelling on board as a passenger and by a Railway doctor at Allahabad. The passenger was unwell even before he had dinner. No other passenger made any complaint regarding quality of food or food poisoning.

(e): Does not arise.

(f): Does not arise.

(g): Regular inspections and audits are conducted to ensure quality of food. The Catering Policy is under review to bring about further improvements.